

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P (IB) No.387/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04th January 2018, 10.30 A.M

Name of the Company		State Bank of India-Vs-Adhunik Alloys & Power Ltd		
Under Section		7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. Mr. Siddhartha Sharma, Adv
 2. Ms. Priyanka S. Tiwari, Adv } Corporate
 3. Ms. Namrata Basu, Adv } Debtor
 4/1/18

ORDER

No one is present from the financial creditor's side. Ld. Counsel for the corporate debtor is present.

3rd Progress Report has been filed, which may be taken on record.

List it on 31/01/2018 for further order.

Sd
(Jinan K.R.)
Member (J)

Sd
(V.P.Singh)
Member (J)